

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

Jammu, the 1<sup>st</sup> of July, 2025

**S.O 182** .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints below mentioned officers to be the Executive Magistrate (s), who shall exercise all the power of an Executive Magistrate within their territorial jurisdiction of District Ganderbal in view of Shri Amarnath Ji Yatra 2025.

| S No | Name of Officer                      | Designation  |
|------|--------------------------------------|--|
| 1.   | Shri Syed Faheem Ahmad Bihagi (JKAS) | Additional Deputy Commissioner, Ganderbal              |
| 2.   | Shri Sheikh Salah-ud-din (JKAS)      | Assistant Commissioner Revenue, Ganderbal              |
| 3.   | Shri Mohammad Yousuf Magray          | Assistant Director, Forest Protection Force, Ganderbal |

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW-Powr/26/2022-10

Dated :- 01 -07 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate Ganderbal. This is with reference to letter No. DCG/PS/F-45/2025/101 Dated:- 29-06-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

  
**Assistant Legal Remembrancer**  
**Department of Law Justice & PA.**



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